

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 2193 of 2016

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Essar Power (MP) Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar
Ms. Shruti Verma

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the appellant seeks two weeks time to cure the defects.

List the matter on **21.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh